

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.Nos.5& 6 in Petition(s) for Special Leave to Appeal (Civil)  
No(s).27629-27630/2010

(From the judgement and order dated 19/08/2010 in  
29060/2008 & CMWP No. 65487/2009 of The HIGH  
JUDICATURE AT ALLAHABAD)

CMWP No.  
COURT OF

RAMAYAN PANDEY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date: 05/04/2011 These applns. were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr.A.Sharan, Sr.Adv.  
Mr. Irshad Ahmad,Adv.  
Mr.M.Khairati, Adv.  
Ms.Tulika Prakash, Adv.

For Respondent(s) Mr.Dinesh Dwivedi, Sr.Adv.  
Mr.S.S.Shamshery, Adv  
for Mr. R.C. Kohli,Adv.  
  
Mr. Pradeep Misra ,Adv(NP)  
  
Ms. Kumud Lata Das ,Adv(NP)

UPON hearing counsel the Court made the following  
O R D E R

List the applications along with Special Leave  
Petitions.

(G.V.Ramana)  
Court Master

(Neeru Bala Vij)  
Court Master